

High Court of Jammu and Kashmir at Jammu.

Order


No: 60

Dated: 16/4/2018

Sanction is hereby accorded to the additional allotment of funds to the tune of Rs. 10.00 lacs (Rupees Ten Lacs) only in favour of the Bar Associations mentioned in Annexure "A" forming part of this order for purchase of Books for their respective Bar Library, under Major Head 2014-Adm. Of Justice, Sub head 0488-D&S Judges, object head "Grant-in-Aid" to Bar Associations for the year 2018-19 and funds are kept at the disposal of respective Presiding Officers of the Courts subject to the following conditions:


1. The Accounts of the Association shall be open to check by Accountant General/ Presiding officer of the Court concerned, wherefrom the grant has been disbursed or any officer of the Govt. Department of LJ&PA., authorized to do so by the Department.
2. The Association shall furnish certificate duly counter-signed by the concerned presiding officer of the court to Accountant General J&K, Jammu/Srinagar to the effect that the funds have been utilized for the purposes, strictly in accordance with codal formalities.

By Order.


Deputy Registrar (Accts) 16/4/2018

No: 17/0-1867/A - Dated: 16/4/2018
Copy to the:-

- 1-2 Accountant General, J&K, Jammu/ Srinagar.
- 3-4 Registrar Judicial, High Court wing, Jammu/Srinagar.
- 5-26 Pr. D&S Judge Jammu/Udhampur/Ramban/Kathua/Reasi/Kishtwar/Bhaderwah/Poonch/Rajouri/Samba/Srinagar/Ganderbal/Budgam/Pulwama/Shopian/Kupwara/Bandipora/Anantnag/Kulgam/Baramulla/Leh/Kargil.
- 27 Addl. D&S Judge, Doda
- 28-29 C.J.M. Sopore/Handwara.
- 30-39 Sub Judge, Ramnagar/Katra/Batote/Nowshera/Chadoora/Bijbehara/Vailoo/Pattan/Surankote/Uri
- 40-82 Munsiff, Akhnoor/Bishnah/R.S.Pura/Basohli/Billawar/Bani/Sunderbani/Mahanpur/Hiranagar/Chenani/Majalta/Mahore/Banihal/Gool/Gandoh/Thathri/Kotranka/Kalakote/Thanamandi/Budhal/Mendhar/Kangan/Charashazrief/Magam/Tral/Pampore/Dooru/Aishmuqam/Shangus/Tangmarg/D.H.Pura/Qazigund/Boniyar/Dangiwachha/Tangdhar/Sogam/ Sumbal/ Uri.
83. Try Officer, Saddar Court Try. Srinagar.
- 84 .Try. Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
- 85-156 Treasury Officer, Akhnoor/Bishnah/R.S.Pura/Samba/Kathua/Basohli/Bani/Mahanpur/Udhampur/Ramnagar/Chenani/Majalta/Reasi/Katra/Ramban/Batote/Banihal/Gool/Hiranagar/Kishtwar/Bhaderwah/Doda/Gandoh/Thathri/Rajouri/Nowshera/Kotranka/Kalakote/Sunderbani/Thanamandi/Budhal/Poonch/Surankote/Mendhar /Ganderbal/Kangan/Budgam/Chadoora/Charai-shrief/Magam/Pulwama/Tral/Pampore/ Shopian/Anantnag/Vailoo/Bijbehara/Dooru/Aishmuqam/Shangus/Kulgam/D.H.Pura/ Qazigund/Baramulla/Sopore/Pattan/Uri/Tangmarg/Boniyar/Dangiwachha/Kupwara/ Handwara/Tangdhar/Ssogam/Bandipora/Sumbal/Leh/Kargil/.
.... For inf. and n/a.
- 157 Order file.


Deputy Registrar (Accts) 16/4/2018

O-No: 60

Dated: 16-4-2018

Annexure "A"

S.No.	Name of the Bar Association.	Amoun Rs. In lacs.
	District Jammu.	
1.	Bar Association Jammu. (For High Court) (For Subordinate Courts)	0.45 0.45
2.	Bar Association, Akhnoor.	0.08
3.	Bar Association, Bishnah	0.08
4.	Bar Association, R.S.Pura.	0.08
	District Samba.	
1.	Bar Association, Samba.	0.20
	District Udhampur.	
1.	Bar Association, Udhampur.	0.20
2.	Bar Association, Ramnagar.	0.08
3.	Bar Association, Chenani.	0.08
4.	Bar Association, Majalta.	0.08
	District Reasi.	
1.	Bar Association, Reasi.	0.20
2.	Bar Association, Katra.	0.08
3.	Bar Association, Mahore.	0.08
	District Kathua.	
1.	Bar Association, Kathua.	0.20
2.	Bar Association, Billawar.	0.08
3.	Bar Association, Bani	0.08
4.	Bar Association, Basohli	0.08
5.	Bar Association, Mahanpur.	0.08
6.	Bar Association, Hiranagar.	0.08
	District Doda.	
1.	Bar Association, Doda.	0.20
2.	Bar Association, Bhaderwah.	0.20
3.	Bar Association, Gandoh	0.08
4.	Bar Association, Thathri.	0.08
	District Kishtwar	
1.	Bar Association Kishtwar.	0.20
	District Ramban.	
1.	Bar Association, Ramban.	0.20
2.	Bar Association, Banihal.	0.08
3.	Bar Association, Batote.	0.08
4.	Bar Association, Gool (Gulabgarh)	0.08
	District Rajouri.	
1.	Bar Association, Rajouri.	0.20
2.	Bar Association, Nowshera.	0.08
3.	Bar Association, Budhal.	0.08
4.	Bar Association, Kalakote.	0.08
5.	Bar Association, Sunderbani.	0.08
6.	Bar Association, Thanamandi.	0.08
7.	Bar Association, Kotranka.	0.08
	District Poonch.	
1.	Bar Association, Poonch.	0.20
2.	Bar Association, Surankote.	0.08
3.	Bar Association, Mendhar.	0.08

S.No.	Name of the Bar Association.	Amount Rs. In lacs.
	District Srinagar.	
1.	Bar Association, Srinagar (For High Court)	0.45
	(For Subordinate Courts)	0.45
	District Ganderbal.	
1.	Bar Association, Ganderbal.	0.20
2.	Bar Association, Kangan.	0.08
	District Budgam.	
1.	Bar Association, Budgam.	0.20
2.	Bar Association, Chadoora.	0.08
3.	Bar Association, Magam.	0.08
4.	Bar Association, Charar-i-sharief.	0.08
	District Pulwama.	
1.	Bar Association, Pulwama.	0.20
2.	Bar Association, Tral.	0.08
3.	Munsiff, Pampore.	0.08
	District Shopian.	
1.	Bar Association, Shopian.	0.20
	District, Kulgam.	
1.	Bar Association, Kulgam.	0.20
2.	Bar Association, D.H.Pura,	0.08
3.	Bar Association, Qazigund.	0.08
	District Anantnag.	
1.	Bar Association, Anantnag.	0.20
2.	Bar Association, Bijbehara.	0.08
3.	Bar Association, Vailoo.	0.08
4.	Bar Association, Dooru.	0.08
5.	Bar Association, Aishmuqam.	0.08
6.	Bar Association, Shangus.	0.08
	District Bandipora.	
1.	Bar Association, Bandipora.	0.20
2.	Bar Association, Sumbal.	0.08
3.	Bar Association, Gurez.	0.08
	District Baramulla.	
1.	Bar Association, Baramulla.	0.20
2.	Bar Association, Sopore.	0.08
3.	Bar Association, Pattan.	0.08
4.	Bar Association, Tangmarg.	0.08
5.	Bar Association, Dangi-wacha(Rafiabad)	0.08
6.	Bar Association, Uri.	0.08
7.	Bar Association Buniyar	0.08
	District Kupwara.	
1.	Bar Association, Kupwara.	0.20
2.	Bar Association, Handwara.	0.08
3.	Bar Association, Tangdhar.	0.08
4.	Bar Association, Sogam.	0.08
	District Leh.	
1.	Bar Association, Leh.	0.20
	District Kargil.	
1.	Bar Association, Kargil.	0.20
	Total:	10.00

Spawell

